

The list of items of exports to these countries include Agricultural products, Minerals & ores, textiles, leather & leather products, chemicals & allied products, engineering goods etc. and the import list include machinery equipment, steel and allied products, non-ferrous metals, fertilizers, chemicals and pharmaceutical products etc.

With a view to diversifying the trade with these countries, a number of new items have been added in the Trade Plans. In the export list these include Manganese ore, paints, varnishes, enamels, polyester staple fibre, workers overalls, basic drugs and pharmaceuticals and granite. The new items added in the import list include petro-chemicals, old ships for scrapping, scrap materials, equipment for tyre production, machinery for production of bricks, TV picture tubes including TV guns, high rise stackers for automotive sectors, equipment for high vacuum technique freeze drying and micro-lithographic equipment for chip production etc.

[*Translation*]

Illegal Advancing of Loans by State Bank of India

2113. SHRI VJAY KUMAR MISHRA: Will the Minister of FINANCE be pleased to state:

(a) whether several cases of illegal advancing of loans by the State Bank of India during January 1986 to May 1987 have come to the notice of Government;

(b) if so, the details thereof; and

(c) the action taken against the officers involved therein?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): (a) State Bank of

India has reported that no case of illegal advances during the period January, 1986 to May, 1987 has come to its notice.

(b) and (c). Do not arise.

[*English*]

Visit of Trade Delegation to China

2114. SHRI T.V. CHANDRASHEKHARAPPA: SHRI G.S. BASAVARAJU:

Will the Minister of COMMERCE be pleased to state:

(a) whether an Indian trade delegation visited China in February, 1989;

(b) if so, whether any trade agreement between the two countries has been reached; and

(c) if so, the features thereof?

THE MINISTER OF COMMERCE (SHRI DINESH SINGH): (a) No, Sir.

(b) and (c). Do not arise.

Seizure of Heroin

2115. SHRI PRAKASH CHANDRA: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that huge quantity of heroin is being smuggled into India from Pakistan borders for a long time;

(b) if so, the details thereof, and

(c) the estimated quantity and value of heroin seized during the last six months?

THE MINISTER OF STATE IN THE DEPARTMENT OF REVENUE IN THE MINISTRY OF FINANCE (SHRI A.K. PANJA): (a) and (b). In recent years, signifi-